

DIVISION BENCH
COURT - II

P-119

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/228(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH JULY 2024

IN THE MATTER OF	DAMODAR VALLEY CORPORATION VS SHREE WARIS PIYA STEEL COMPANY PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Prasun Mukherjee, Adv.] For the Operational Creditor

Mr. Deepak Agarwal, Adv.]

Mr. Tanmoy Chakraborty, Adv.] For the Corporate Debtor

Mr. Chhandak Dutta, Adv.]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List the matter for further consideration on **14.08.2024**.

**Anamitra Pal
Court Officer**